

(TO BE PUBLISHED IN THE GAZETTE OF INDIA, PART 1 SECTION 2)

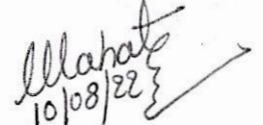
F. No. K-13011/02/2022-US.I
Government of India
Ministry of Law and Justice
Department of Justice
(Appointments Division)

Jaisalmer House,
26, Man Singh Road,
New Delhi-110 011.

Dated: 10th August, 2022.

NOTIFICATION

In exercise of the powers conferred by clause (2) of Article 124 of the Constitution of India, the President is pleased to appoint Shri Justice Uday Umesh Lalit, Judge of the Supreme Court, to be the Chief Justice of India with effect from 27th August, 2022.


10/08/22

(S.K.G. Rahate)

Secretary to the Government of India

Tel: 2338 3674

To

The Manager,
Government of India Press,
Minto Road,
New Delhi.

F. No. K-13011/02/2022-US.I

Dated: 10.08.2022.

Copy to:-

- 1 Shri Justice Uday Umesh Lalit, Judge, Supreme Court of India, New Delhi.
- 2 PPS to the Chief Justice of India, 7, Krishna Menon Marg, New Delhi.
- 3 The Secretary General, Supreme Court of India, New Delhi.
- 4 The Accountant General, Central Revenues, New Delhi.
- 5 The President's Secretariat, (CA.II Section), New Delhi
- 6 PPS to Principal Secretary to Prime Minister, Prime Minister's Office, South Block, New Delhi.
- 7 PS to ML&J/ PS to MOS (L&J)/ PPS to Secretary (J).
- 8 Technical Director, NIC, Department of Justice, with a request to upload on the Website of the Department (www.doj.gov.in).

MMF
10/8/2022

(Rajinder Kashyap)

Additional Secretary to the Government of India

Tele: 2338 3037